

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 174 of 2016 &  
IA No.380 of 2016**

**Dated: 22<sup>nd</sup> July, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Gujarat Gas Ltd. .... Appellant(s)**

**Versus**

**Saint Gobain Pvt. Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Sumiti Yadava  
Ms. Preksha Dugar

Counsel for the Respondent(s) : Ms. Aparna Vohra for R.2  
Ms. Iti Agarwal  
Ms. Rimali Batra for R.1

**ORDER**

At the request of learned counsel for the appellant, the  
matter is adjourned to **29.07.2016.**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**  
Ts/jp

**(Justice Ranjana P. Desai)**  
**Chairperson**